

HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/255/2016-JudI./58

Dated Shillong the 26th September, 2025

1. It is hereby notified for the information of all concerned that the Vacation Officers on duty may be contacted for filing and processing of urgent matters during the ensuing Dussehra Vacation. The details of the Vacation Officers are as follows:
 - Shri. B.M. Sangma, Joint Registrar (Listing) – Contact No. 7005449972;
 - Shri. D. Marbaniang, Assistant Registrar (Filing Section) – Contact No. 9436733184;
 - Shri. E. Hujon, Superintendent (Judicial Section) – Contact No. 8794702216;
2. Only extremely urgent matters which are required to be immediately or promptly dealt with will be received in the Registry during the vacation provided they are accompanied by an application giving reasons for urgent posting. Such applications must be filed before the Registry on or before 01-10-2025, not later than 1:00 PM.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-JudI./58A

Dated Shillong the 26th September, 2025

Copy to:-

1. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Advocate General / Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
5. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
7. All Joint Registrars/ Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.

10. All Court Officers/Court Masters/ Officers in charge of Sections, High Court of Meghalaya for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading on the Official Website.
12. Notice Board.
13. Office File.

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28/9/25


JOINT REGISTRAR (LISTING)